

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).11956/2014

(From the judgement and order dated 18/12/2013 in CEA No.4/2012 of
The HIGH COURT OF JUDICATURE AT ALLAHABAD, BENCH AT LUCKNOW)

KRISHNA SINGH GARBYAL & ORS

Petitioner(s)

VERSUS

COMMISSIONER OF CUSTOMS, LUCKNOW

Respondent(s)

(With prayer for interim relief and office report)

Date: 08/05/2014 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIL R. DAVE

HON'BLE MR. JUSTICE SHIVA KIRTI SINGH

For Petitioner(s) Mr. Prabhat Kumar,Adv.
Mr. Rajesh Kumar,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Issue notice returnable on 30th June, 2014.

(Sarita Purohit)
Court Master

(Sneh Bala Mehra)
Assistant Registrar